



**RESERVE BANK OF INDIA**  
**Mumbai - 400 001**

RBI//2015-16/169

September 03, 2015

A.P. (DIR Series) Circular No.10

To

All Category - I Authorised Dealer Banks

Madam / Sir,

**Deferred Payment Protocols dated April 30, 1981 and December 23, 1985  
between Government of India and erstwhile USSR**

Attention of Authorised Dealer Category-I (AD Category-I) banks is invited to [A.P. \(DIR Series\) Circular No. 105 dated May 28, 2015](#) wherein the Rupee value of the Special Currency Basket was indicated as Rs. 77.6331180 effective from May 06, 2015.

2. AD Category-I banks are advised that a further revision has taken place on August 24, 2015 and accordingly, the Rupee value of the Special Currency Basket has been fixed at Rs.81.3268160 with effect from August 27, 2015.

3. AD Category-I banks may bring the contents of this Circular to the notice of their constituents concerned.

4. The Directions contained in this circular have been issued under section 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

**(A K Pandey)**  
**Chief General Manager**